

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA

UNSTARRED QUESTION NO.2255

TO BE ANSWERED ON FRIDAY THE 11th DECEMBER, 2015
AGRAHAYANA 20, 1937 (SAKA)

IMPORT DUTY ON MILK PRODUCTS

2255. SHRI SUDHEER GUPTA:
SHRI GAJANAN KIRTIKAR:
SHRI NARANBHAI KACHHADIYA:
KUNWAR HARIBANSH SINGH:
DR. SUNIL BALIRAM GAIKWAD:
SHRI ANTO ANTONY:

Will the Minister of FINANCE be pleased to state:

- (a) whether Government proposes to increase import duty on milk products including ghee, butter oil etc., if so, the details thereof and the reasons therefor;
- (b) whether Government also proposes to reduce the import duty on onions and increase import duty on ghee;
- (c) if so, the details thereof and the reasons therefor; and
- (d) the action taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI JAYANT SINHA)

(a): The basic customs duty on ghee, butter and butter oil was increased from 30% to 40% with effect from 05.10.2015 for a period upto 31.03.2016, vide notification No.49/2015-Customs, dated 05.10.2015. Further, the Tariff Rate Quota (TRQ) of 15,000 MT of total imports of white butter, butter oil and anhydrous milk fat (AMF) in a financial year at Nil import duty has also been withdrawn with effect from 20.11.2015 vide notification No. 52/2015-Customs, dated 20.11.2015.

(b): The Basic Customs duty on import of Onions is Nil. As regards import duty on ghee, reply to Part (a) refers.

(c) and (d): The measures stated in Part (a) were taken so as to protect the domestic farmers and dairy industry, from the falling global prices of butter and butter oil and resultant low cost imports of the same in the country.
